

M.P./No: 182/2000
for extension of time.
from 10.3.2000
E
3/3

OA 676/94 (8) Dated: 10.3.2000
Shri R.D. Deharia counsel
for the applicant. Shri S.C.
Dhawan counsel for the
respondents.

M.P. 182/2000 stands
rejected as the reasons advanced
for extension of time for
implementation of the order are
not acceptable.

(S.L. Jain)
Member (J)

(D.S. Baweja)
Member (A)

NS

C.P./No: 17/2000
from for order
on 24.4.2000
E
24/3

OA 676/94 (7) Dated: 24.4.2000

Shri R.D. Deharia counsel
for the applicant.

Issue notice on C.P.
returnable by 23.6.2000

(S.L. Jain)
Member (J)

(B.N. Bahadur)
Member (A)

NS

Notices issued to
Applicant/Respondents on

19/5/00

26/5/00